

Delegation to Kathmandu

1730. SHRI JANARDAN MISRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware that the Inter Services Intelligence (ISI) of Pakistan has made Kathmandu a centre for launching terrorist activities in the districts of Uttar Pradesh bordering Nepal;

(b) if so, whether a high level delegation of his Ministry was sent to Kathmandu by the Government between January 11 and 14, 1994 to inquire into the matter;

(c) if so, whether the said delegation has submitted its report to the Government;

(d) if so, the main recommendations made by the delegation;

(e) the follow-up action being taken in this regard; and

(f) if not, the time by which the report is likely to be submitted to the Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) Government have received reports that Pak ISI has been using Kathmandu for activities directed against India.

(b) to (f) As part of our cooperation

with a friendly neighbour, talks are held at various levels on matters of mutual interest. As a part of such process, an official delegation of this Ministry visited Kathmandu in January 1994 to exchange views on areas of mutual interest and relevant issues to promote cooperation on an on-going basis.

[English]

National Water Management Schemes

1731. SHRI SOBHANADREES WARA RAO VADDE : Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have sanctioned any irrigation project under the National Water Management Scheme for implementation in Andhra Pradesh;

(b) if so, the details thereof and the areas of agricultural land likely to be included under the above project; and

(c) the funds earmarked by the Union Government for this project?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) to (c) Ten sub-projects have been approved by the Government of India under the National Water Management Project (NWMP) for implementation in Andhra Pradesh. The details of these schemes are as under :-

STATEMENT

Sl. No.	Name of Sub-project	Date of inclusion under NWMP	Culturable Command Area ('000 ha.)	Original estimated cost (Rs. million)	Cumulative Expenditure upto 3/94 (Rs. Million)
1	2	3	4	5	6
A. Investment Component:					
1.	Thandava	12/87	23	51.1	51.9
2.	Musi	5.90	13	33.4	30.8
3.	Dindi	3/90	7	16.4	14.6
4.	Bhairavanithippa	3/90	5	12.1	5.7
5.	Upper Pennar	5/90	4	9.9	8.7
6.	RDS	7/88	25	61.4	28.8
7.	Mylavaram	9/90	30	75.6	41.9

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1	2	3	4	5	6
8.	K.C. Canal	3/92	31	89.4	19.3
9.	TBR LLC	3/92	11	33.2	2.0
10.	Nizamsagar	3/92	94	230.5	39.0
	Sub total (A)		243	613.0	242.7
B.	Engineering and Administration	—	—	149.0	32.3
	Grand Total (A + B)		243	762.0	275.0